

Name of the Corporate Debtor: Ind-Barath Energy (Utkal) Limited, List of Creditors as on August 29, 2018 further updated till August 31, 2020 for additional information warranting such revision

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs.)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may beset-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in					
1	Tata Capital Financial Services Limited	12.09.2018	66,58,04,020.16	55,68,03,736.16	Unsecured	-	No	1.092%	0	-	10,90,00,284.00	0	The claim of Tata Capital Financial Services Ltd, has been admitted as a Financial Creditor, in view of an Order passed by this Hon'ble NCLT, Hyderabad Bench dated July 06, 2020 (received on July 08, 2020) in IA No. 994/2019 in CP(IB) No. 276/7/HDB/2018. An appeal against the said Order has been preferred before Appellate Tribunal, which is pending adjudication. The treatment of the claim and that of lease rentals during CIRP period as CIRP Cost shall be subject to outcome of the said Appeal.
2	MAIF Investments India Pte Limited	12.09.2018	1,50,26,44,426.00	1,50,26,44,426.00	Unsecured	-	No	2.947%	-	-	0	0	An application, IA. No. 582 of 2019 in C.P. (IB) No. 276/7/HDB/ 2018, is filed by MAIF Investments India 2 Pte Limited, which is pending adjudication before Hon. NCLT, Hyderabad. The treatment of claim shall be subject to Order of Adjudicating Authority.
2	Total		2,16,84,48,446.16	2,05,94,48,162.16		0		0	0	0	109000284	0	